

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.206 – IA/580(AHM)2022
ITEM No.207 – IA/652(AHM)2022
In
CP(IB) 459 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

Small Industries Development Bank of India
V/s
Accent Packaging Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 09/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant

:Ms. Kriti Kothari, Advocate for Mr. Arjun Sheth, Advocate

For the Respondent

:Mr. Vinit Nagar, PCS for R-1 to R-6 in IA/580(AHM)2022
and for R-1 and R-2 in IA/652(AHM)2022

:None for R-3 to R-5 in IA/652(AHM)2022

ORDER
(Hybrid Mode)

IA/580(AHM)2022 & IA/652(AHM)2022

In both the IAs, the Applicant has filed synopsis today across the Bar, same are taken on record.

However, Respondents have not filed the synopsis. Learned PCS appears for the Respondents seek one more opportunity to file the same and further seeks adjournment in the matter which is allowed.

Both matters be listed for further consideration on 09.08.2024.

Sd/-

SAMEER KAKAR
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)